

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-41-2020

**Laxibai Narayan Prabu &
others.**

..... **Petitioners**

V e r s u s

Medha Nagesh Prabhu & others

..... **Respondents.**

Mr. M. B. D'Costa, Senior Advocate with Adv. Ms. Karishma Betquecar for the Petitioners.

Mr. S. G. Desai, Senior Advocate with Adv. Ms. S. Shelke for Respondent nos.1,5,6,7 & 8.

Mr. S. Usgoankar, Senior Advocate with Adv. Tanvi Kamat Ghanekar for the Respondents nos.9,10, 12 to 17.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 10th September, 2020.

ORDER:

Heard the learned counsel for the parties.

2. Post the matter on 17/9/2020.

DAMA SESHADRI NAIDU, J.

AP/-